

[English]

**Termination of Services of Chairman/  
M.Ds of PSUs**

3578. SHRI NARESH PUGLIA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have terminated the services of some of the Chairman/Managing Directors of the Public Sector Undertakings falling under the jurisdiction of his Ministry;

(b) if so, the name of the PSUs and also the names of the executives whose services have been terminated by the Government since April 1998;

(c) the reasons and justification of terminating the services of such executives;

(d) whether the Government propose to review their decision; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) to (c) The services of Gp. Capt. \*p+39XT. Rudra. Chairman-cum-Managing Director, Tannery & Footwear Corporation were discontinued w.e.f. 1.6.98. He was on ad-hoc extension after his regular tenure expired on 22.4.95.

(d) and (e) Since the officer has been relieved on completion of his extended tenure, the question of review does not arise.

**Excise Duty on Beverages**

3579. SHRI ARIF MOHAMMED KHAN : Will the Minister of FINANCE be pleased to state :

(a) whether duty is being collected from small retailers selling beverages through dispensers;

(b) if so, the estimated excise duty likely to be collected;

(c) the manpower required and the costs associated for the Revenue Department for such collections;

(d) whether the costs and resources are commensurate with the revenues earned;

(e) if so, the details thereof;

(f) whether it is practical to expect small retailers to maintain an invoice and MODVAT records for each cup of beverage sold to a consumer; and

(g) if so, the estimated cost involved for maintenance of such records by a retailer?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) The information is being collected.

(c) to (g) This information is not being maintained by the Government for individual commodities. Time and labour involved in the compilation of this information may not be commensurate with the results likely to be achieved.

**MMTC Projects in Gujarat and Maharashtra**

3580. SHRI MAHESH KANODIA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Minerals and Metals Trading Corporation of India Limited (MMTC) has made any plan to launch some projects in Gujarat and Maharashtra;

(b) if so, the details thereof alongwith the estimated cost thereof; and

(c) the employment generation potentiality of those projects?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) No, Sir.

(b) and (c) Does not arise.

**Loans to ESSAR Group of Companies**

3581. SHRIMATI SURYAKANTA PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether public financial institutions have advanced loans to ESSAR Group of Companies;

(b) if so, the details of the loans sanctioned and disbursed, project-wise;

(c) whether ESSAR Group has not been able to repay the instalments of loan regularly; and

(d) if so, the action taken or proposed to be taken by the financial institutions in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) Yes, Sir.

(b) to (d) The information is being collected and will be laid on the Table of the House to the extent available and permissible under the Rules.

[Translation]

**Development of Buddhist Places**

3582. SHRI RAMSHAKAL : Will the Minister of TOURISM be pleased to state :